

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:7988
ANSWERED ON:17.05.2000
CONSUMPTION AND DEMAND OF UREA AND FERTILIZERS
PUTTASWAMY GOWDA;UMMAREDDY VENKATESWARLU

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Government have assessed the requirements of Urea in each State during 2000-2001;
- (b) whether consumption and demand of urea are different State-to-State;
- (c) if so, the details thereof, State-wise and the parameter to assess the actual requirement of a particular State;
- (d) whether the Government propose to set up a new system to assess the farmers requirement of urea in the country;
- (e) if so, the details thereof;
- (f) whether the Government propose to make available urea and other fertilizers including pesticides to each State as per their requirements; and
- (g) if so, the details in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE

(SHRISBPBK SATYANARAYANA RAO)

(a) to (c): Urea requirement of each State is assessed season-wise before each cropping season. Accordingly, urea requirement of each State and Union Territory administration has been assessed for kharif-2000 season. The assessment is made in consultation with the State Governments and Union Territory Administrations, taking into account the previous consumption levels and other relevant factors which affect fertilizer consumption.

State-wise consumption of urea during 1998-99 and kharif, 1999, and assessed requirement for kharif, 2000 season is given in the statement attached at the Annexure.

(d): No, Sir.

(e): Does not arise.

(f) & (g): Urea is the only fertilizer which is under price, distribution and movement control and for which Government of India make allocation. Allocations are made taking into account the assessed requirement as also the stocks already available with each State so as to ensure availability as per the requirement of each State. No allocations are made in case of fertilisers other than urea which are decontrolled, and their availability is determined by the market forces. Similarly, in case of pesticides which are not under price, distribution and movement control, their availability is determined by the market forces.

ANNEXURE

State-wise consumption of urea during 1998-99, Kharif, 1999 and assessed requirement for Kharif, 2000.

(in 000` tonnes)

S.No.	State/U.T.	Consumption of Urea 1998-99	Assessed Requirement of Urea Kharif, 1999	Assessed Requirement of Urea Kharif, 2000
1	Andhra Pradesh	2,003.18	1,031.95	1,083.60
2	Arunachal Pradesh	0.61	0.26	0.27
3	Assam	91.97	54.19	90.00
4	A & N Islands	0.42	0.40	0.50
5	Bihar	1,287.75	687.00	700.00
6	Chandigarh	0.59	0.25	0.25
7	Dadra & Nagar Haveli	1.19	0.90	0.95
8	Daman & Diu	0.35	0.25	0.25
9	Delhi	25.43	14.00	10.00

10	Goa	4.32	2.14	3.00
11	Gujarat	1,173.71	504.25	548.00
12	Haryana	1,283.96	499.93	560.00
13	Himachal Pradesh	48.82	26.54	32.00
14	Jammu & Kashmir	96.70	39.24	55.00
15	Karnataka	910.54	597.57	640.00
16	Kerala	114.42	60.52	65.00
17	Lakshadweep	0.00	0.00	0.00
18	Madhya Pradesh	1,307.50	558.85	660.00
19	Maharashtra	1,750.46	1,137.46	1,180.00
20	Manipur	32.42	24.56	25.00
21	Meghalaya	5.53	2.86	3.00
22	Mizoram	0.11	0.36	0.60
23	Nagaland	0.54	0.50	0.50
24	Orissa	340.62	299.80	360.00
25	Pondicherry	19.25	8.03	9.00
26	Punjab	2,101.84	961.53	1,000.00
27	Rajasthan	1,007.69	452.72	475.00
28	Sikkim	0.98	0.41	0.55
29	Tamil Nadu	821.09	352.89	365.00
30	Tea Board (NE)	47.37	18.42	0.00
31	Tripura	15.14	5.81	13.00
32	Uttar Pradesh	4,881.35	2,361.87	2,410.00
33	West Bengal	1,020.58	451.39	470.00
	All India	20,396.43	10,156.85	10,760.47

Urea allocations made to Tea Board for consumption by tea plantations in Assam and West Bengal.

Including requirement of Tea Board (North East)